

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 106**  
New IA-1794/2024  
In  
IB-1006(ND)/2019

**IN THE MATTER OF:**

Mr. Devendra Kumar Shirma

**Vs**

M/s. JBB-Evereset Buildtech Pvt. Ltd.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 23.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)  
ORDER**

**New IA-1794/2024:-**

This application has been filed seeking impleadment of Mr. Anil Kumar, Resolution Professional as a Respondent in IA-6281/2023 in IB-1006/2019.

None appears for the Applicant despite repeated calls. Learned Counsel appearing for the SRA has stated that IA-6281/2023 is listed on 16.05.2024. Therefore, this application be listed on **16.05.2024**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**